

**CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH**

No. OA. 350/319/2016

Date of Order: 04.12.2017

Present: Hon'ble Ms. Manjula Das, Judicial Member
Hon'ble Dr. Nandita Chatterjee, Administrative Member

Tarun Pramanik, son of Sukhen Pramanik, aged about 42 years, working as Lower Division Clerk, Ordnance Factory, Dum Dum, Kolkata- 700028, residing at Vill. & P.O. Pifa, P.S. Basirhat, Dist- North 24 Parganas, Pin- 743444.

.....Applicant.

-versus-

1. Union of India, through the Secretary, Ministry of Defence, Department of Defence Production & Supply, South Block, New Delhi- 110011.
2. The Chairman & D.G.O.F. Ordnance Factory Board, 10A, S.K. Bose Road, Kolkata- 700 001.
3. The General Manager, Ordnance Factory, Ministry of Defence, Dum Dum, Kolkata- 700 028.

.....Respondents.

For the Applicant : Mr. TK Biswas, Counsel

For the Respondents : Mr.P.Sharma, Counsel

ORDER (Oral)

Per Ms. Manjula Das, Judicial Member:

Mr. TK Biswas, learned counsel appeared on behalf of the applicant. Mr. P. Sharma, learned counsel appeared on behalf of the respondents.

2. Mr. Sharma produced a letter dated 06.04.2016 wherein it appears from para 2 that the respondents have already given promotion to the applicant with notional seniority to the post of UDC with effect from 01.04.2013.
3. Mr. TK Biswas, learned counsel for applicant also admitted that the

applicant has got the relief that being the position this original application become infructuous.

4. Hence, the OA is dismissed as being infructuous.

(Dr. Nandita Chatterjee)
Member (A)

(Manjula Das)
Member (J)

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